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## RAJYA SABHA

Tuesday, the 28th April, 1981 |8th Vaisakha, 1903 (Saka)

The House met at eleven' Of the clock. Mr. Chairman in the Chair.

## ORAL ANSWERS TO QUESTIONS

## **Import and Export policy**

\*121. SHRI SADASHIV BAGAIT-KAR:+ SHRI ARVIND GANESH " KULKARNI: ...

Will the Minister oi COMMERCE be pleased to state whether the small scale sector has "been given adequate encouragement to undertake production for export in the new import and export policy announced recently?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Yes, Sir. There are various provisions specifically made with this objective.

SHRI SADASHIV BAGAITKAR: Sir, the hon. Minister has given an one-sentence reply.

मैं यह जानना चाहंगा कि जो उपाय उन्होंने किये हैं ग्रीर जिन उपायों के जरिए जो एक्सपोर्ट ग्रीर इम्पोर्ट का गेप है ग्रीर जो स्माल स्केल इंडस्ट्रियलिस्टस को बढावा देने की निति का फैसला इस सरकार ने किया है उसके मताबिक जो योजनाएं उन्होंने बनाई हैं उसके चलते इसमें कहा तक ग्रसलियत में, हकीकत में, छोटी यानी स्माल स्केल इंडस्टीज को बढावा मिला है, ? इसमें दो तीन पहल हैं। में चाहंगा कि इनके बारें में मन्नी महोदय हमको मालमात देवें। इसमें एक तो यह है कि इस सरकार ने खद ग्रापनी इस नीति को चलाने के लिए, जहां तक देश के

tThe question was actually asked on the floor of the Hous<sub>c</sub> by Shri Sadashiv Bagaitkar.

अन्दर पँदावार को बढ़ावा देने का सवाल है, उसकी खरीद में सरकार ने कौन से कदम उठाये हैं और जहां तक एक्सपोर्ट का सवाल है, मैं चाहूंगा कि जो एक्स-पोर्ट के अभी तक के आंक दें हैं उसमें स्माल स्केल सेक्टर का हिस्सा कितना है और लाज स्केल सेक्टर का हिस्सा कितना है ? अगर मंत्री महोदय हमें ये बांुं बताने की कोशिश करेंगे तो हमको पता चलेगा कि आपकी जो घोषित नीति हैं उसका उद्देश्य कहां तक हासिल हो रहा है । मैं चाहूंगा कि मंत्री जी इन बातों की जानकारी हम लोगों को देने की कृपा करें।

SHRI PRANAB MUKHERJEE: Sir, as the hon. Member would appreciate, the question, is too general. and, we have already laid on the Table of the House the import policy for the year, wherein the details have been given as to how we are trying to help the small-scale sector. To the specific question as to what is the share of the small-scale sector in., the export of this country, my answer is, roughly it is about 40 per cent. And the hon. Member is aware- that in the total, overall industrial production, the contribution of the small-scale sector is roughly a little more than otie-third. Normally, the concessions which we give to the small-scale sector are through what are popularly known as • replenishments. Even in this year's, policy, to which I would like to draw the attention of the hon. Member, there is the concept of the trading houses, who will get some additional facilities. And there too, a condition has been laid down that out of the export which they will make, the minimum, should be 10 per cent, from the small-scale sector. In respect of duty-free import which has been permitted to the export houses, particularly in respect of three items in the decentralised small-scale sector •--stainless steel utensils, brass, metals and hand-woven carpets-the facilities which have been extended to the

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export houses in the form of replenishments will also be extended to the small-scale sector.

श्री सदाशिव बागाईतकर : श्रीमन, मंत्री जी ने जवाब जो दिया है उससे मझे संतोष इसलिये नहीं है कि स्माल स्केल सेक्टर का सबसे ग्रहम मसला इस बन्त तक उनके लिये मार्केट की दिवस्त है। जो प्रोडक्शन वे करते हैं उत्तरा मार्केट प्रोक्योर करने के लिये उनको भारी कम्पीटीशन फेस करना पड रहा है भीर बड़ी कम्पनीज इस तरह से एडबरटाईजमेंन्ट ग्रीर ग्रन्य सारे ब्रोजार इस्तेमाल करके मार्केट को केप्चर कर रहे हैं ग्रीर उससे उनको दुखी कर रहे हैं । इसलिये मैं चाहंगा, नीति आपने बनाई यह उस हद तक ठीक है। लेकिन वह नीति सही रूप में श्रमल में श्राती है. या नहीं ? जिनको फायदा पहचाने के लिये धापने नीति बनाई है, उनको उसका सच-म्च में फायदा हो रहा है, लाभ हो रहा है या नहीं, यह मैं जानना चाहता हं? मेरा यह शक है कि जिनके लिये श्रापने नीति बनाई है उनको उसका फायदा नहीं मिल रहा है भीर बड़ी कम्पनियों के लोग कई रास्तों से फायदा उठाने की कोशिश कर रहे हैं। नतीजे में स्माल स्केल इंडस्ट्रो का इससे जो भी भूला हम्रा है उसको बसुलने में ग्रीर उसका फायदा हासिल करने में उसको वडी दिक्कत हो रही है। मैं यह चाहंगा कि ग्रगर ग्रगर ग्राप यह समझाते हैं कि यह बहत व्यापक प्रश्न है, जैसे आपने कहा जनरल प्रकृत है, तो अन्छा यही होगा कि आप सभा के पटल पर स्टेटमेंट रख दीजिये। धाज भी अगर आप स्टेटमेंट दे देते तो उसके आधार पर सवाल पूछ सकते थे। इसलिए मैं चाहंगा...

श्रीसभापति: यह बहुत जनग्ल वेश्वन है ग्रीर इसका बहुत जनरल ग्रांसर क्या रहा है।

श्री सदाशिव बागाईतकर : इसलिये मैं कह रहा हूं कि स्टेटमेंट नहीं दिया गया है। इसका जवाब मैंने देखा पर वह नहीं है। अगर आप बाद में भी यह स्टेटमेंट सभा के पटल पर रख देंगे तो हमें सहलियत होगी। तो मैं जानना चाहता हं कि क्या मंत्री जी इस पर सोच करके स्टेटमेन्ट सभा-पटल पर रखेगे । जो उन्होंने नीति की घोषणा की है उसका ध्रमल कैसे हो रहा है, कहां तक उस पर सही धमल हो रहा है, यह हम जानना चाहते हैं। इसलिये मैं चाहंगा कि मंत्री जी के पास जो श्रांकड़ों का ब्योग है वह उसे सभा पटल पर रखें।

SHRI PRANAB MUKHERJEE; Sir, the hon. Member is not a new one. The first question that he put was, what benefit we are extending to the small scale sector through the import policy. A copy of the import policy is available to the hon. Membe'r. The details have been worked out therein. If he wants to Tnlarge the canvas of the question, it is all"ngn't, but I have replied in the form in which he has asked the question as to what export facilities we are extension to small scale sector through import policy of 1981-82. He "has not askea what other facilities we~"are going to provide for the small scale sector. 1 do agree with the hon. Member that one of the constraints, is that the small scale sector, on its own, cannot take effective measures for marketing its product because -it does not have that capacity. That is why we are trying to do it through the export houses or through the new concept of the trading houses which we have introduced in the cu'rrent year's policy. There we have stipulated, for instance, for recognising the trading house one of the condition is that at least 10 per cent of the direct export must come from the small scale sector. All these things have been indicated in the policy statement which was earlier known as the Red Book, subsequently it was called as the Green Book and now: I have made it part Bed Book

and part Green Book, and that book is already available to the hon. Members. He can see that.

MR. CHAIRMAN; Yes, Mr. Kul-karni. It is a very general question.

SHRI ARVIND GANESH KUL-KARNI: What do you expect me to do? Should I ask the question or not?

MR. CHAIRMAN; I am really wondering what you are going to ask.

SHRI ARVIND GANESH KUL-KARNI: You have just to give me a chance so that I can ask the question.

I can understand what reply the hon. Minister has given to my colleague, but I am now more specific on the point in connection with the import and export policy and the performance of the small scale sector. I do not want to go again to the ques-ion of production. He himself has admitted that it is 40 per cent of the total production in the small scale sector and 16 per cent of the total production of ihe small scale sector  $i_s$  exported from this country.

SHRI PRANAB MUKHERJEE: I am sorry, I am correcting you, out of the total exports 40 pet cent comes from the small scale sector.

SHRI ARVIND GANESH KUL-KARNI: The figures given in the Estimates Committee's Report are 16 per cent. Maybe, they are old figures, but I am referring to the report of the Estimates Committee which I have got with me. That means a sizeable export performance is made by the small scale sector. So, necessarily, my question has got the importance, in the sense, what is the percentage of raw material channelled through official agencies to the small scale sector for performing this export. To my knowledge, the Estimates Committee has stated that only 10 per cent of the officialy distributed raw materials are channelled through official agencies like the STC, MMTC to the small scale industrial organisations. Therefore, how does the

Minister expect &uch a sizeable export being undertaken with" the black-market purchases ofraw" materials? In the new import-export policy, he has removed certain items from OGL. For this purpose, I want to know whether it has~made any effect on the performance of the small scale sector and whether he feels justified that to the ancillary units, which are working with the large scale sector but which produce something which is exported ultimately, either by the ancillary unit or by the large scale sector, commensurate raw materials' supply is not made.""Tor this purpose, will the Minister assure this. House that this lacuna in the supply of raw materials, or what you call the, discrimination between 'large' versus 'small' will be removed and particularly for the imported items, he will see to it that the STC or the MMTC has a separate shelf for the small scale sector?

SHRI PRANAB MUKHERJEE: So ftfr as the supply of raw materials to the exporters""and manufacturers of exports is concerned, the problem which the hon. Member has mentioned is really a genuine one and we are trying to streamline it. Still there is some organisational lacuna. I can just give one instance. Take the case of those who afe~ engaged in brass-work or stainless steel. It it so dis-of time we thought whether we could of time we though whether we could **c**analise imports of raw materials for their use either as stainless sheets or strips or brass strips. But thereafter it was found out that perhaps it may not be" possible to do it through the public sector organisations. That is why we are doing it through the export houses. They can get advantage of that. But~lisf rf is unorganised sector, it would^TTot Te possible for me just to indicate presisely what percentage of raw mate/rials, consumables, packing materials and other inputs go to the smaTl "scale sector directly. It will take some'time for us to get that information. But I agree with the general objective that we must more and more institutionalise the ar7

rangement o'f supplying ram materials to the small s<sup>ca</sup>le sector.

श्री हरि सिंह नलवा: सभापित महोदय, हमारे देण में 80% लोग देहात में रहते हैं। भारत सरकार की यह पालिसी जो बहुत अच्छी है कि देहात में स्माल स्केल इंडस्ट्रीज लगाई जाएं श्रीर लगाई मो जा रहीं हैं। बया मैं मंत्री महोदय से जान सकता हूं कि जो देहात में स्माल स्केल इंडस्ट्रीज लगाई गई हैं, जो उनका उत्पादन होगा इस पालिसी के तहत स्या उनके उत्पादन को एक्सपोर्ट करने के लिए 50% रिजर्वेणन करने की पालिसी श्रापकी है या नहीं ? यदि नहीं है तो क्या इस प्रकार की रिजर्वेणन करने का विचार करोंगे ?

SHRI TRANAB MUKfiERJEE: Sir, I wirTpass oh trTIi question to my colleague in the Ministry of rfTdustry.

MR: CHAIRMAN: Last question. Mr. Reddy.

श्री बी ० सत्यनारायण रेड्डी : मती महोदय ने जवाब में कहा कि जहां तक स्माल स्केल सेक्टर को रा-मेटिरियल संप्लाई का संबंध है उन्होंने यह कहा था इसको चेपेलाइज करने की कोशिश करेंगे और प्रोवाइड करने की कोशिश करेंगे। मैं मंत्री महोदय से यह जानना चाहता हूं कि धापने जो यह योजना बनाई है उसके ग्रन्दर क्या श्रापके पास कोई ऐसा प्लान है, कनसप्शन है जिसंस कि यह पता चल सके कि स्माल स्केल पेक्टर इंडस्ट्रीज की तरक्की के लिए कितने रा-मेटिरियल की जरूरत है। क्या आपकी मिनिस्टी ने ऐसा कोई श्रन्दाजा लगाया है, प्लान बनाया है या नहीं ? इसके बारे में मंत्री महोदय बताने की क्रया करें।

SHRI PRANAB MtTKIIERJEE: Sir, we get some figures from various con-

suming indusTrles^-scmetimes from the DGTD and sometimes from the user industries. TV "depends on the actual production activity, total exports etc; so it varies. But we get the information from various sources.

## Searches at the premises of Directors of Parle Group of Companies

\*122. SHRI HARVENDAR SINGH

HANSPAL SHRI . K. JAIN:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that documents evidencing payment of a political nature were seized recently as a result of searches made at the premises of directors of the Parle Group of Companies;
- (b) if so, what are the dates on which the above searches were made and what are the names of authorities who conducted the raids; and
- (c) whether it has been established as to whom the payments were made individually giving out the names of the Directors of the Parle Group of Companies involved?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA5; (a) to (c) The Enforcement Directorate searched the premises of M;s. Bisleri (India) Pvt. Ltd., Bombay and its Directors, Dr. C. Rossi and S|Shri Ramesh J. Chauhan, Prakash J. Chauhan and H. M. Golwala and some other connected premises in November. 1977.

The CBI searched the premises of M|s. Bisleri (India) Pvt. Ltd., Bombay and S5Shri Ramesh J. Chauhan, Prakash J. Chauhan and H. M. Golwala and some other connected premises in April, 1980. The CBI also searched the premises of Dr. Rossi and some other connected premises in November, 1980.

fine question was asked on the floor of the Hou<sub>se</sub> by Shri Harvendar Singh Hanspal.